

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM SPECIAL JUDGE (PC ACT) (CBI)**  
**ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI.**

No.JOTP/RACC/Gaz./2020/E- 22336

Dated 24<sup>th</sup> November, 2020.

To

The Director (Academics),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Court Attachment of trainee Judicial Officers of DHJS on promotion through Video Conferencing.**

**Ref: No. DJA/OC-DHJS(Promotion)/Batch-X/1412/2020/4720 dated 23<sup>rd</sup> November, 2020.**

Sir,

In reference to your letter on the subject captioned above, I am to inform that Sh. Anil Kumar, the then Presiding Officer/Labour Court has been transferred to Saket Court w.e.f from 1<sup>st</sup> November, 2020 and Ms. Veena Rani, Presiding Officer/Labour court has tested Covid-19 Positive on 18<sup>th</sup> November, 2020 and is unable to hold the court hearings for 14 days, with whom the trainee Judicial Officers were attached w.e.f 25<sup>th</sup> November to 2<sup>nd</sup> December, 2020:-

Sl. No.	Name of the Judicial Officers who are leave/Vacant Court	Date of Leave	Name of the trainee Judicial Officers
1.	Sh. Anil Kumar, the then Presiding Officer/Labour Court	Vacant Court (Since transferred to Saket Court on 1 <sup>st</sup> November, 2020)	Sh. Rajinder Kumar
			Sh. Vipin Kharab
			Sh. Sushil Anuj Tyagi
			Sh. Sushant Changotra
2.	Ms. Veena Rani, Presiding Officer/Labour Court	On leave due to Covid-19 positive	Sh. Vikrant Vaid
			Sh. Navjeet Budhiraja
			Ms. Neha Paliwal
			Sh. Ankit Singla

In view of the above, the trainee Judicial Officers are attached with the following Ld. Presiding Officers/Labour Courts, RADC, New Delhi as per the dates mentioned against their names w.e.f 25<sup>th</sup> November to 2<sup>nd</sup> December, 2020:-

Sl. No.	Name of the Judicial Officers	Name of the trainee Judicial Officers	Dates of attachment
1.	Sh. Ramesh Kumar-II, Presiding Officer/Labour Court	Sh. Rajinder Kumar	02.12.2020
		Sh. Vipin Kharab	01.12.2020
		Ms. Neha Paliwal	26.11.2020
2.	Sh. Lokesh Kumar Sharma, Presiding Officer/Labour Court	Sh. Sushil Anuj Tyagi	26.11.2020
		Sh. Sushant Changotra	25.11.2020
		Sh. Ankit Singla	25.11.2020
3	Sh. Vinay Singhal, Presiding Officer/Labour Court	Sh. Vikrant Vaid	02.12.2020
		Sh. Navjeet Budhiraja	01.12.2020

Yours faithfully,

Sd/-  
**(Geetanji Goel)**  
**Officer In-charge (Judicial)**  
For Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court,  
New Delhi.

Copy forwarded digitally for information and necessary action to:-

1. The concerned Ld. Presiding Officers/Labour Courts, Rouse Avenue District Court, New Delhi.
2. The Branch In-charge, Computer Branch for uploading the same on official website, RADC, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), RADC, New Delhi.

Sd/-

**Officer In-charge (Judicial)**

For Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court,  
New Delhi